

Telecom Disputes Settlement and Appellate Tribunal

Government of India

4th Floor, Room No, 476,
Samrat Hotel, Chanakyapuri,
New Delhi-110021

F. No. 26/2/2019/-Admn.

25.09.2023

Office Order No. 24/2023

Subject:- Constitution of Interest Complaints Committee in Sexual Harassment to redress complaints of harassment of women at workplace-reg.

In supersession of earlier Office Order no. 17/2020 dated 10.06.2020 and in exercise of powers contained in Section 4 (1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013. Hon'ble Chairperson, TDSAT has re-constituted an Internal Complaints Committee of TDSAT for Redressal of complaints, if any, regarding sexual harassment of women at workplace as follows:-

1. Ms. Jameet Bhatia, Deputy Registrar, Delhi High Court- Presiding Officer
 2. Shri. Rajesh Pant, Desk Officer-TDSAT-Member
 3. Ms. Nidhi Srivastava, PS, TDSAT-Member
 4. Ms. Saroj Kanojia, Store Incharge, TDSAT-Member
 5. Ms. Payal Kakra, Advocate-Member
2. The said committee shall, in each calendar year, submit an annual report to the TDSAT as per Section-21 of the said act.

G. V. Raju
(G.V. Raju)

Incharge Administration (C)

To,

1. All Members of the Internal Complaints Committee, TDSAT
2. Notice Board
3. TDSAT Website
4. Guard File